

(b) if so, whether a classified list of such studies and research projects will be laid on the Table ;

(c) if not, the reasons therefor ;

(d) whether the Research Programme Committee of the Planning Commission drew up any programme for such studies and research for each of the Plan period ;

(e) if so, the details thereof along with the present position of each such project ; and

(f) whether a central coordinating body will be set up for this specific purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) The Government of India have established a special unit in the National Council of Educational Research and Training. One of the functions assigned to this unit is to coordinate research studies in the field of tribal education undertaken by the different research institutes and departments of Universities. Besides, the Census Organisation has undertaken the task of preparing ethnographic notes on the Scheduled Castes and Scheduled Tribes in the country. In this context it is collaborating with the various research institutes, university departments as well as individual authors in the country.

(b). (i) A list of titles of Research studies undertaken by the Special Unit is given below :

1. Identification of Educational Problems of the Saora of Orissa.
2. Utilisation of Financial Assistance given by the Government to Scheduled Tribe students.
3. An integrated and comparative study of selected Tribal Communities living in contiguous areas.
4. Developmental needs of Tribal people.

5. A study of Educational and economic conditions and employment position of 18 tribes in India.

(ii) The Census Organisation has brought out the following publications :—

1. Bibliography on Scheduled Castes and Scheduled Tribes.
2. Bibliography on publications in various tribal languages.
3. Codified frame for ethnographic studies.
4. A Preliminary Appraisal of the scheduled castes of India.

(c). Does not arise.

(d). No specific programme of such studies and research was drawn up. However, among the studies sponsored by the Research Programmes Committee from time to time, some studies covered various aspects of the special problems of the scheduled castes/tribes.

(e). A statement of the studies referred to above, along with other relevant details is laid on the Table of the House. [*Placed on the library.* See No. LT—1131/169]

(f) A study team is being appointed by the Planning Commission to examine the question of setting up a Central Research and Training Institute.

Gazette of Northern Railway

9482. SHRI YASHPAL SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Gazette of the Northern Railway is always supplied very late to its users ;

(b) whether it happens even in the case of Extraordinary Gazette which contains employment notices ;

(c) whether Government are aware that the Extraordinary Gazette of March, 1969

which contained the information of 'Railway employees Camp at Kashmir' was supplied on the 18th April, 1969 to the Divisional Superintendent Office, Telephone Exchange, New Delhi whereas the last date of submitting the applications was 5th April, 1969 ; and

(d) if so, the reasons why the Gazette is issued so late and what action Government propose to take against the defaulters ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) The Gazette of the Northern Railway is published twice a month on 1st and 16th of every month and is supplied after these dates. This sometimes takes time during transit to reach the users.

(b) The extraordinary Gazette is printed and distributed as quickly as possible.

(c) The extraordinary Gazette dated 17th March, 1969, which contained the information about 'Kashmir Camp' from 6-5-69 to 19-5-69 was supplied to Divisional Superintendent's Office on 14-4-69. For possible delays in the supply of gazetted publications, precaution is always taken by issuing circular letters to all officers of the railway. In this case also a circular was issued on 10-3-1969 intimating the staff about the ensuing trip and the last date for submission of applications.

(d) As the number of offices is large, which are located at distant places from the office of Superintendent, Printing and Stationery Shakurbasti, delay has occurred in the supply of the gazette in a few cases. Machinery is, however, being tightend to ensure that extraordinary gazettes are supplied to all Divisions within one week its publication.

Ban on Recruitment of Class III Posts

9483. **SHRI YASHPAL SINGH :** will the Minister of RAILWAYS be pleased to state :

(a) whether there is a ban on the recruitment of class III posts in Railways; and

(b) if so, when it is likely to be lifted ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes, in

respect of Clerks, Stenographers, Record Sorters, Daftries, Peons and Farashes.

(b) The ban is current upto 31. 3. 1970 for the present,

पटना जिले के पुराने दीघा घाट में रेलवे की भूमि

9484. **श्री रामावन्तार शास्त्री :**

श्री क० मि० मधुकर :

श्री चन्द्र शेखर सिंह :

श्री योगेन्द्र शर्मा :

श्री भोगेन्द्र झा :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना जिले के पुराने दीघा घाट में रेलवे की भूमि अनेक वर्षों से अप्रयुक्त पड़ी है ;

(ख) यदि हां, तो उस भूमि का क्षेत्रफल क्या है ;

(ग) क्या यह भी सच है कि दीघा पुलिस थाने के अन्तर्गत नकटा दियारा के निवासी प्रति वर्ष भयंकर बाढ़ का शिकार होते हैं तथा वहाँ सारे गांव के जल में बह जाने का खतरा बना रहता है ;

(घ) यदि हां, तो क्या उस गांव के निवासियों ने उनको संयुक्त स्मरण-पत्र भेजा है, जिस में उन्होंने मांग की है कि उन लोगों को उपरोक्त भूमि पर बसने की अनुमति दी जाये ;

(ङ) यदि हां, तो उसका व्यौरा क्या है ; और

(च) इस बारे में सरकार की क्या प्रतिक्रिया है ?

रेलवे मंत्री (डा० राम सुभग सिंह) : (क) जी हां ।